

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH AT CHENNAI  
APPLICATION NO.183 OF 2021**

**IN THE MATTER OF:**

**MEENAVA THANTHAI K.R.SELVARAJ KUMAR  
MEENAVAR NALA SANGAM**

Represented by its President,  
M.R.Thiyagarajan

**...APPLICANT**

**Versus**

**STATE OF TAMIL NADU & 5 ORS**

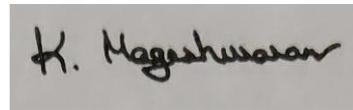
**...RESPONDENTS**

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Certified that the above copies are true to the extract of the originals and not suppressed any material facts before this Hon'ble Tribunal

**Dated at Chennai on this 16<sup>th</sup> day of August,2021**



**G.STANLY HEBZON SINGH**

**K.MAGESHWARAN**

COUNSELS FOR THE APPLICANT  
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**View A-Register Extract**

District Name	Tiruvallur
Taluk Name	Poonamallee
Village Name	Noombal
Survey No.	1
Subdiv No.	1
Old Survey No.	1/1-1/2
Part	-
Govt/Pri	Government
Soil Type(Pri-Sec)	0-0
Soil Class	0
Land Type	Poramboke
Tax per Hectare	0.0
Area(Hect-Ares)	27-23.50
Total Tax	0.0
Patta No.	0
Remarks	கூவம் ஆறு



**Verify whether Land is Government or Private**

Type of Land

This is Government Land